

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2728
ANSWERED ON:25.11.2010
LUCKNOW BENCH HIGH COURT
Nagar Shri Surendra Singh

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has received any proposal for construction of a new building for Lucknow bench of Hon`ble High Court;
- (b) if so, the details thereof;
- (c) the present status of the said proposal; and
- (d) the time by which this proposal is likely to be finalized alongwith the reasons for delay in this regard?

Answer

MINISTER OF LAW & JUSTICE (Dr. M. VEERAPPA MOILY)

(a) & (b): Yes, Madam. The Government of Uttar Pradesh has requested for central assistance for construction of the building of Lucknow Bench of Allahabad High Court. The cost of the proposed building estimated by the State Government is f 772 crore. The Government of Uttar Pradesh has requested the Department of Justice to provide 50% of the estimated cost as central assistance.

(c) & (d): The detailed project report received from the State Government was sent to the CPWD for their observations/comments. The observations / comments received from CPWD have been sent to the State Government and the Planning Commission.

As per the information received from Planning Commission, the Planning Commission, as a matter of policy, has decided to fund proposals for construction of new High Court Buildings through Additional Central Assistance (ACA). The existing pattern of ACA is that Government of India (Planning Commission) provides 30% of the project Cost as grant and remaining 70% is borne by the State Governments. The Government of Uttar Pradesh would need to provide details of use of ACA for this Project.